



आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़  
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 12.03.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
<b>Author: Sh. Rajpal Yadav, VP</b>				<b>Co-Author: Sh. Krinwant Sahay, AM</b>		
1	SA No. 19/Chd/26	Deceased Avtar Singh through Legal Heir Sh. Charanjit Singh	A	12.03.2026	12.03.2026	Allowed
<b>Author: Sh. Laliet Kumar, JM</b>				<b>Co-Author: Sh. Manoj Kumar Aggarwal, AM</b>		
1	ITA No. 970/Chd/25	The Ldh. LIC of India Employees Corpn.	A	11.03.2026	11.03.2026	Allowed
2	ITA No. 940/Chd/25	Sh. Vimal Kumar	A	11.03.2026	12.03.2026	Allowed
3	ITA No. 1454/Chd/25	Sh. Mohinder Singh	A	11.03.2026	12.03.2026	Allowed
4	ITA No. 497/Chd/23	ITO Vs Asia Resorts P. Ltd.	A	11.03.2026	12.03.2026	Dismissed
5	ITA No. 1487/Chd/25	Hitesh Sharma	A	11.03.2026	12.03.2026	Dismissed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>				<b>Co-Author: Sh. Rajpal Yadav, VP</b>		
1	ITA No. 1232/Chd/2025	Saraf The Jeweller	B	12.02.2026	12.03.2026	Partly Allowed
2	ITA No. 1594/Chd/2025	By Deptt.	B	12.02.2026	12.03.2026	Dismissed
3	MA No. 131/Chd/2025	Punjab Zoos Development	B	11.03.2026	12.03.2026	Allowed
4	MA No. 102/Chd/2025	ITO Vs Bimla Gupta	B	11.03.2026	12.03.2026	Allowed
<b>Author: Sh. Manoj Kumar Aggarwal, AM</b>				<b>Co-Author: Sh. Laliet Kumar, JM</b>		
1	ITA No. 676/Chd/25	Ms. Adeshjeet Pal Kaur	A	10.03.2026	11.03.2026	Allowed

  
Assistant Registrar